

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ROC.NO.1157/2021-B.SPL.,

DATED: 03.03.2022

The following District and Sessions Judges working under Rule 14 (1) & 15 are empanelled for promotion as District Judges (Entry Level) by promotion under 65% quota, for the year, 2021.

SL. NO	NAME AND DESIGNATION OF THE DISTRICT AND SESSIONS JUDGES WORKING UNDER RULE 14 (1) & 15 OF THE TELANGANA STATE JUDICIAL SERVICE RULES, 2017
1.	SRI D.RAMAKANTH, District Judge now working as Registrar (I.T.-Cum- Central project Co-ordinator), High Court for the State of Telangana, Hyderabad.
2.	SRI K.PATTABHIRAMA RAO, Prl.Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.
3.	SRI A.VEERAI AH, Special Judge for trial of Anti-Corruption Bureau Cases at Karimnagar.
4.	SMT. S.SREEVANI, Special Judge for trial of Cases under SCs and STs (POA) Act, 1989-cum-V Addl. District and Sessions Judge, Karimnagar.
5.	SMT. P.NEERAJA, Addl. Metropolitan Sessions Judge for Trial of Jubilee Hills Car Bomb Blast Case-cum-Addl. Family Court, Hyderabad-cum-XXIII Addl. Chief Judge, City Civil Court, Hyderabad-cum-IX Addl. Metropolitan Sessions Judge, Hyderabad.
6.	SRI M.JOHNSON, IX Addl. District and Sessions Judge, Sircilla, Karimnagar District.
7.	SMT. R.DANIE RUTH, Judge, Family Court-cum-VI Addl. District and Sessions Judge, Khammam.
8.	SMT. T.JAYA LAKSHMI, Spl. Judge for trial of Cases filed under SC's & ST's (POA) Act -cum- VII Addl. District and Sessions Judge, L.B.Nagar, Rangareddy District.
9.	SRI LALSINGH SRINIVASA NAIK, Spl. Judge for trial of cases under the Essential Commodities Act, 1981-Cum-III Addl. Metropolitan Sessions Judge, Hyderabad-cum-XVII Addl. Chief Judge, City Civil Court, Hyderabad.
10.	SRI GANNARAPU SUDERSHAN, II Addl. District and Sessions Judge, Jagital, Karimnagar District.

11.	SRI K.KALYAN CHAKRAVARTHY, III Additional Chief Judge, City Civil Court, Hyderabad.
12.	SMT. G.PREMALATHA, Presiding Officer, Fast Track Special Courts for expeditious trial and disposal of rape and POCSO Act cases at Bharosa Centre, HACA Bhavan, Hyderabad.
13.	SMT. P.MUKTHIDA, Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal.
14.	SRI BAKARAJU SRINIVASA RAO, Special Sessions Judge Court for trial of cases relating to Atrocities against Women -cum- X Additional Metropolitan Sessions Judge, Hyderabad.


REGISTRAR (VIGILANCE)